

Payment Of Gratuity (Amendment) Act, 2010

15 of 2010

[17 May 2010]

CONTENTS

1. Short Title And Commencement
2. Amendment Of Section 4 Of Act 39 Of 1972

Payment Of Gratuity (Amendment) Act, 2010

15 of 2010

[17 May 2010]

An Act further to amend the Payment of Gratuity Act, 1972. Be it enacted by Parliament in the Sixty-first Year of the Republic of India as follows:--

1. Short Title And Commencement :-

- (1) This Act may be called the Payment of Gratuity (Amendment) Act, 2010.
- (2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

2. Amendment Of Section 4 Of Act 39 Of 1972 :-

In section 4 of the Payment of Gratuity Act, 1972, in sub-section (3), for the words "three lakhs and fifty thousand rupees", the words "ten lakh rupees" shall be substituted.